

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

ORDER

No: 1000/psy Dated: 04-11-2019

Consequent upon the promotions of Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers, Head Assistants and Senior Assistants respectively, vide High Court Order No. 986 dated 23.10.2019 in Subordinate Courts of Jammu division, the following transfers and postings of ministerial staff in Subordinate Courts of Jammu division are hereby made in the interest of administration:

Section Officers

- 1) Shri Rattan Lal Pandita, Head Assistant/Nazir posted in the Court of Special Mobile Magistrate (Traffic), Jammu upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Special Judge Anti-corruption, Jammu against available vacancy.
- 2) Shri Swantanter Bhushan Chander, Head Assistant/Accountant posted in the Court of PDJ, Samba upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of Principal District & Sessions Judge, Poonch against available vacancy.
- 3) Shri Satish Singh Salathi, Head Assistant/Nazir posted in the Court of Additional District Judge (Fast Track), Jammu upon his promotion as Section Officer is transferred and posted as Section Officer (Administration) in the court of Principal District & Sessions Judge, Samba vice Ms Chanchal Gupta.
- 4) Shri Randheer Singh, Head Assistant posted in MACT, Jammu upon his promotion as Section Officer is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Rajouri vice Shri Rajinder Singh.
- 5) Shri Narayan Dass, Head Assistant/Accountant posted in the Court of PDJ, Kishtwar upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Baderwah vice Shri Sham Lal-II.
- 6) Shri Kewal Krishan-I, Nazir/Head Assistant posted in the Court of Munsiff/JMIC, Kalakote upon his promotion as Section Officer is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Poonch against available vacancy.
- 7) Ms Sushma Devi, Head Assistant/Head Record Keeper posted in the Court of PDJ, Jammu upon her promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Samba vice Shri Zulfkar Ali Shah. The promottee shall join her new place of posting after 31.12.2019 i.e. when the

post of Section Officer against which she has been promoted becomes available due to retirement on superannuation of Shri Jagdish Raj.

- 8) Shri Rajinder Singh, Section Officer (Administration) posted in the Court of Principal District & Sessions Judge, Rajouri is transferred and posted as Section Officer (Reader) in the Court of 3rd Additional District & Sessions Judge (TADA/POTA), Jammu against available vacancy..
- 9) Ms Chanchal Gupta, Section Officer (Administration) posted in the Court of PDJ, Samba is transferred and posted as Section Officer (Reader) in the Court of Additional District & Sessions Judge, Kathua against available vacancy.
- 10) Shri Zulfkar Ali Shah, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Samba is transferred and posted as Section Officer (Reader) in the newly created Family Court. However, he shall remain attached with the Court of Principal District & Sessions Judge, Jammu till the Presiding Officer is posted in Family Court.
- 11) Shri Sham Lal-II, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Bhaderwah is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Udhampur against available vacancy.
- 12) Shri Abdul Kayyum, Section Officer posted in the Court of Special Judge Anti-corruption for CBI cases, Jammu is transferred and posted as such in the Court of Additional District & Sessions Judge, Jammu against available vacancy.

Head Assistants

- 13) Ms Kusum Lata, Criminal Clerk/Senior Assistant posted in the Court of Chief Judicial Magistrate, Jammu upon her promotion as Head Assistant is transferred and posted in the Family Court at Jammu against newly created post of Head Assistant. He shall remain attached with the Court of Principal District & Sessions Judge, Jammu till further orders.
- 14) Ms Rita Sharma, District Record Keeper/Senior Assistant posted in the Court of Principal District & Sessions Judge, Jammu upon her promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the same Court against available vacancy.
- 15) Ms Jyoti Rama, Addl. Reader/Senior Assistant posted in the Court of Principal District & Sessions Judge, Jammu upon her promotion as Head Assistant is transferred and posted as Reader/Head Assistant in the Court of Chief Judicial Magistrate, Udhampur vice Shri Sat Paul-III.
- 16) Shri Ajit Kumar Raina, Record Keeper/Senior Assistant posted in the Court of Principal District & Sessions Judge, Jammu upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Munsiff/JMIC, Bishnah vice Shri Ashok Kumar-I.
- 17) Ms Rekha Kumari, Nazir/Senior Assistant posted in the Court of Addl. District & Sessions Judge, Udhampur upon her promotion as Head Assistant is transferred and posted in the Family Court at Jammu against newly created post of Head Assistant.
- 18) Shri Lal Hussain-II, Senior Assistant/Misc. Clerk posted in the Court of Principal District & Sessions Judge, Rajouri upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Munsiff/JMIC, Mendhar vice Shri Mohd. Shabir.

- 19) Shri Amit Dewan, Senior Assistant/Nazir posted in the Court of Forest Magistrate, Jammu upon his promotion as Head Assistant is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Samba against available vacancy.
- 20) Shri Madan Lal-IV, Nazir/Senior Assistant posted in the Court of Sub Registrar (Munsiff), Jammu upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Munsiff/JMIC, Kalakote against available vacancy.
- 21) Ms Rekha Rani, Civ. Clerk/Senior Assistant posted in the Court of Addl. District & Sessions Judge, Jammu upon her promotion as Head Assistant is transferred and posted as Reader/Head Assistant in the Court of Sub Judge, Katra vice Shri Bhushan Lal.
- 22) Ms Anita Devi, Nazir/Senior Assistant posted in the Court of Addl. Special Mobile Magistrate (Munsiff), Doda upon her promotion as Head Assistant is transferred and posted in the Family Court at Jammu against newly created post of Head Assistant. However, she shall remain attached with the Court of Principal District & Sessions Judge, Jammu till the Presiding Officer is posted in the Family Court.
- 23) Shri Pawan Kumar-II, Reader/Senior Assistant posted in the Court of Addl. Mobile Magistrate (Traffic), Jammu upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Samba vice Shri Vinod kumar. The promottee shall join his new place of posting after 31.12.2019 i.e. when the post of Head Assistant against which he has been promoted becomes available.
- 24) Shri Bhushan Lal, Reader/Head Assistant posted in the Court of Sub Judge, Katra is transferred and posted as Nazir/Head Assistant in the Court of Additional District & Sessions Judge (Fast Track), Jammu against available vacancy.
- 25) Shri Ashok Kumar-I, Head Assistant/Nazir posted in the Court of Munsiff/JMIC, Bishnah is transferred and posted as Head Assistant in the Motor Accidents Claims Tribunal, Jammu against available vacancy.
- 26) Shri Deeraj Sharma, Accountant/Head Assistant posted in the Court of Principal District & Sessions Judge, Rajouri is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Ram Paul.
- 27) Shri Mohd. Shabir, Nazir/Head Assistant posted in the Court of Munsiff/JMIC, Mendhar is transferred and posted as Head Assistant-Cum-Head Record Keeper in the Court of Principal District & Sessions Judge, Rajouri vice Shri Mohd. Ishaq.
- 28) Shri Mohd. Ishaq, Head Assistant-Cum-Head Record Keeper posted in the Court of Principal District & Sessions Judge, Rajouri is transferred and posted as Nazir/Head Assistant in the Court of Munsiff/JMIC, Budhal vice Shri Jagjit Singh.
- 29) Shri Jagjit Singh, Nazir/Head Assistant posted in the Court of Munsiff/JMIC, Budhal is transferred and posted as Reader/Head Assistant in the Court of Sub Judge, Surankote against newly upgraded post.
- 30) Shri Ram Paul, Accountant/Head Assistant posted in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as Nazir/Head Assistant in the Court of Special Passenger Tax, Jammu vice Shri Jagdish Kumar.

- 31) Shri Sat Paul-III, Reader/Head Assistant posted in the Court of Chief Judicial Magistrate, Udhampur is transferred and posted as such in the Court of Sub Judge, Batote vice Shri Shakti Kumar Parihar.
- 32) Shri Shakti Kumar Parihar, Head Assistant/Reader posted in the Court of Sub Judge, Batote is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Kishtwar against available vacancy.
- 33) Shri Bashir Ahmad, Head Assistant/Nazir posted in the Court of Munsiff/JMIC, Mahore and Shri Ramesh Chander, Reader/Head Assistant posted in the Court of Chief Judicial Magistrate, Reasi shall swap their place of postings.
- 34) Shri Vinod Kumar, Head Assistant/Nazir posted in the Court of Chief Judicial Magistrate, Samba is transferred and posted as Reader/Head Assistant in the Court of Municipal Magistrate, Jammu vice Shri Saif Ali.
- 35) Shri Saif Ali, Reader/Head Assistant posted in the Court of Municipal Magistrate, Jammu is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Rajouri vice Shri Deeraj Sharma.
- 36) Shri Mohammad Farooq, Nazir/Head Assistant posted in the Court of Munsiff/JMIC, Sunderbani is transferred and posted as such in the Court of Special Mobile Magistrate (Traffic), Jammu against available vacancy.
- 37) Shri Rakesh Kalsotra, Nazir/Head Assistant, Principal District & Sessions Court, Kathua is transferred and posted as such in the Court of Munsiff/JMIC, Sunderbani vice Shri Mohammad Farooq.
- 38) Shri Jagdish Kumar, Nazir/Head Assistant posted in the Court of Special Passenger Tax, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Rakesh Kalsotra.

Senior Assistants

- 39) Shri Bharat Ji Ganjoo, Typist/JA, Principal District & Sessions Court, Rajouri upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Criminal Clerk in the Court of Chief Judicial Magistrate, Jammu against available vacancy.
- 40) Shri Sanjay Sharma, Judicial Clerk/JA, Tehsil Office, Surankote upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Nazir in the Court of Munsiff Mobile Magistrate (Traffic), Kathua vice Shri Gurmeh Chander.
- 41) Shri Riyaz Ahmad Bohru, Junior Assistant posted in the Court of Munsiff/JMIC, Ukhral upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Criminal Clerk in the Court of Principal District & Sessions Judge, Ramban vice Shri Manzoor Ahmad Wani.
- 42) Shri Deepak Kumar, Criminal Clerk/JA, Munsiff Court, Sunderbani upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Nazir in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri vice Shri Bharat Bhushan.
- 43) Shri Swarn Singh, Civil Clerk/JA, Munsiff Court, Thatri upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Civil Clerk in the Court of Principal District & Sessions Judge, Ramban vice Shri Mukhtar Ali Malik.

- 44) Shri Ramesh Kumar, Criminal Clerk/JA, Addl. Special Mobile Magistrate Court, R. S. Pura upon his promotion as Senior Assistant is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba vice Ms Shazia Akhter.
- 45) Shri Vimal Bali, Criminal Clerk/JA, Sub Judge Court, Surankote upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Civil Clerk in the Court of Principal District & Sessions Judge, Poonch against available vacancy.
- 46) Shri Cherry Deep Sharma, Junior Assistant Subordinate Judiciary of Jammu division presently attached with the Jammu Wing of the High Court upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Criminal Clerk in the Court of Additional District & Sessions Judge, Udhampur vice Shri Deepak Sharma.
- 47) Shri Dinesh Khajuria, Civil Clerk/Junior Assistant, Munsiff Court, Hiranagar upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ MACT Ahlimad in the Court of Principal District & Sessions Judge, Kathua vice Shri Bhanu Partap Singh.
- 48) Ms Neetu Sharma, Assistant Record Keeper/Junior Assistant posted in the Court of Principal District & Sessions Judge, Jammu upon her promotion as Senior Assistant is transferred and posted as Reader/Senior Assistant in the Court of Additional Special Mobile Magistrate, R.S.Pura vice Ms Mehnaz Akhter.
- 49) Ms Anu Radha, Copyist/Junior Assistant, Munsiff Court, Hiranagar upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Reader in the same Court vice Shri Rakesh Sharma.
- 50) Ms Rita Kumari, Criminal Clerk/Junior Assistant, Sub Registrar Court, Jammu upon her promotion as Senior Assistant is transferred and posted as Senior Assistant in the Family Court at Jammu against newly created post of Senior Assistant. However, the official shall remain attached with the Court of Principal District & Sessions Judge, Jammu till the Presiding Officer is posted in the Family Court.
- 51) Ms Shabina Irshad Mintoo, Record Keeper/Junior Assistant, Principal District & Sessions Court, Kishtwar upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/ Reader in the Court of Munsiff/JMIC, Kishtwar vice Shri Manjeet Singh. The promottee shall join her new place of posting after 31.12.2019 i.e. when the post of Senior Assistant against which she has been promoted becomes available.
- 52) Shri Manzoor Ahmad Wani, Senior Assistant/ Criminal Clerk posted in the Court of Principal District & Sessions Judge, Ramban is transferred and posted as Reader/Senior Assistant in the Court of Munsiff/JMIC, Banihal vice Shri Abdul Qayoom Wani.
- 53) Shri Abdul Qayoom Wani, Reader/Senior Assistant posted in the Court of Munsiff/JMIC, Banihal is transferred and posted as Nazir/Senior Assistant in the Court of Chief Judicial Magistrate, Ramban vice Shri Devinder Singh.
- 54) Shri Devinder Singh, Nazir/Senior Assistant posted in the Court of Chief Judicial Magistrate, Ramban is transferred and posted as such in the Court of Sub Registrar, Jammu against available vacancy.
- 55) Shri Mukhtar Ali Malik, Senior Assistant/Civil Clerk posted in the Court of Principal District & Sessions Judge, Ramban is transferred and posted as Senior Assistant/ Nazir in the Court of Special Mobile Magistrate, Bhaderwah vice Shri Sajid Iqbal Zargar.

- 56) Shri Sajid Iqbal Zargar, Senior Assistant/ Nazir, Special Mobile Magistrate Court, Baderwah is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Doda against available vacancy.
- 57) Shri Manjeet Singh, Senior Assistant/ Reader posted in the Court of Munsiff/JMIC, Kishtwar is transferred and posted as Senior Assistant/ Nazir in the Court of Additional District & Sessions Judge, Udhampur against available vacancy.
- 58) Shri Rakesh Sharma, Senior Assistant/Reader posted in the Court of Munsiff/JMIC, Hiranagar is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Jammu vice Ms Preeti Sharma.
- 59) Ms Preeti Sharma, Criminal Clerk/Senior Assistant posted in the Court of Additional District & Sessions Judge, Jammu is transferred and posted as Additional Reader/Senior Assistant in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 60) Shri Gurmesh Chander, Senior Assistant/ Nazir posted in the Court of Munsiff Mobile Magistrate (Traffic), Kathua is transferred and posted as Senior Assistant/ Civil Clerk in the Court of Addl. District & Sessions Judge, Jammu against available vacancy.
- 61) Shri Bharat Bhushan, Senior Assistant/ Nazir posted in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri is transferred and posted as Reader/Senior Assistant in the Court of Munsiff/JMIC, Akhnoor vice Ms Sweety Bhan.
- 62) Ms Sweety Bhan, Reader/Senior Assistant posted in the Court of Munsiff/JMIC, Akhnoor is transferred and posted as Record Keeper/Senior Assistant in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 63) Shri Deepak Sharma, Senior Assistant/ Criminal Clerk posted in the Court of Additional District & Sessions Judge, Udhampur is transferred and posted as Misc Ahlimed/ Senior Assistant in the Court of Principal District & Sessions Judge, Rajouri against available vacancy.
- 64) Ms Shazia Akhter, Criminal Clerk/Senior Assistant posted in the Court of Principal District & Sessions Judge, Samba is transferred and posted as District Record Keeper/Senior Assistant in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 65) Shri Bhanu Partap Singh, Senior Assistant/ MACT Ahlimad posted in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate, R.S.Pura vice Ms Ana Radha Soodi.
- 66) Ms Mehnaz Akhter, Reader/Senior Assistant posted in the Court of Additional Special Mobile Magistrate, R.S.Pura is transferred and posted as Senior Assistant in the Family Court at Jammu against newly created post of Senior Assistant. However, she shall remain attached with the Court of Principal District & Sessions Judge, Jammu till the Presiding officer is posted in the Family Court.
- 67) Ms Ana Radha Soodi, Nazir/Senior Assistant posted in the Court of Additional Special Mobile Magistrate, R.S.Pura is transferred and posted as Reader/Senior Assistant in the Court of Additional Mobile Magistrate (Traffic), Jammu against available vacancy.
- 68) Shri Tahir Hussain Shah, Senior Assistant posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as Senior Assistant/Nazir in the Court 1st Addl. Munsiff (Forest Court), Jammu against available vacancy.

- 69) Shri Vijay Kumar Sharma, Senior Assistant/District Record Keeper, Principal District & Sessions Court, Rajouri and Shri Pran Nath, Criminal Clerk/ Senior Assistant, Principal District & Sessions Court, Jammu shall swap their place of postings.

Junior Assistants

- 70) Shri Romal Singh, Copyist/Junior Assistant posted in the Court of Principal District & Sessions Judge, Samba is transferred and posted as such in the Court of Munsiff/JMIC, Mahanpur vice Shri Karnail Chand.
- 71) Shri Karnail Chand, Copyist/Junior Assistant posted in the Court of Munsiff/ JMIC, Mahanpur is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Hiranagar against available vacancy.
- 72) Shri Naveed Nabi Sirwal, Copyist/Junior Assistant posted in the Court of Additional Special Mobile Magistrate, Udampur is transferred and posted as Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Kishtwar against available vacancy.
- 73) Shri Simit Bharti, Civil Clerk/Junior Assistant posted in the Court of Chief Judicial Magistrate, Reasi is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate, Udampur against available vacancy.
- 74) Shri Bhushan Singh, Copyist/Junior Assistant posted in the Court of Principal District & Sessions Judge, Reasi is transferred and posted as Civil Clerk/Junior Assistant in the Court of CJM, Reasi vice Shri Simit Bharti.
- 75) Shri Umer Syed Shah, Copyist/Junior Assistant posted in the Court of Special Mobile Magistrate, Rajouri is transferred and posted as Judicial Clerk/Junior Assistant in the Office of Naib Tehsildar, Gandoh vice Ms Summera Tasleem.
- 76) Shri Liyaqat Ali, Judicial Clerk/Junior Assistant posted in the office of Tehsildar, Thanamandi is transferred and posted as Copyist/Junior Assistant in the Court of Chief Judicial Magistrate, Ramban against available vacancy.
- 77) Ms Summera Tasleem, Judicial Clerk/Junior Assistant posted in the office of Naib Tehsildar, Gandoh is transferred and posted as Civil Clerk/Junior Assistant in the Court of Sub Judge, Bhaderwah vice Shri Jahanzeeb Mughal.
- 78) Shri Jahanzeeb Mughal, Civil Clerk/Junior Assistant posted in the Court of Sub Judge, Bhaderwah is transferred and posted as Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Ramban vice Shri Mohinder Koul.
- 79) Shri Mohinder Koul, Record Keeper/Junior Assistant posted in the Court of Principal District & Sessions Judge, Ramban is transferred and posted as Junior Assistant in the Court of Munsiff/JMIC, Ukhral against available vacancy.
- 80) Shri Nazakat Hussain Shah, Copyist/Junior Assistant posted in the Court of Additional District & Sessions Judge, Rajouri is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Sub Judge, Surankote against available vacancy.
- 81) Shri Gagan Deep Singh, Copyist/Junior Assistant posted in the Court of Excise Magistrate, Jammu is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Sub Registrar (Munsiff), Jammu against available vacancy.
- 82) Ms Iqra Rubhan Malik, Civil Clerk/Junior Assistant, Special Mobile Magistrate Court, Bhaderwah and Ms Aneeqa Khalid, Criminal Clerk/Junior Assistant, Additional District & Sessions Court (Fast Track), Doda shall swap their place of postings.

- 83) Shri Yasir Qayoom, Copyist/Junior Assistant, Sub Judge Court, Jammu is transferred and posted as such in the Court of Munsiff/JMIC, Gandoh vice Shri Gopi Nath Thakur.
- 84) Shri Gopi Nath Thakur, Copyist/Junior Assistant, Munsiff Court, Gandoh is transferred and posted as Judicial Clerk/Junior Assistant in the Office of District Magistrate, Ramban against available vacancy.
- 85) Shri Mohd. Irfan, Criminal Clerk/Junior Assistant, Additional Special Mobile Magistrate Court, Ramban and Shri Shahid Hussain, Judicial Clerk/Junior Assistant, Tehsil Office, Thatri shall swap their place of postings.

Note: a) All the Presiding Officers shall ensure that transferee(s) is/are relieved within 10 days from the date of issuance of this Order. The officials who have been promoted to the next higher grade w.e.f. 01.01.2020 shall join their place of postings after 31.12.2019 i.e. when the posts against which they have been promoted become available. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

b) Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

(By Order)

sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 796-816/PSYS

Dated: 04-11-2019.

Copy to:

1. Registrar General, High Court of J&K.
2. Registrar Vigilance, High Court of J&K.
3. Registrar Rules, High Court of J&K.
..... for information.
4. Registrar Judicial, High Court wing, Jammu for information and necessary action.
- 5-14. Pr. District & Sessions Judge, Jammu/Bhaderwah/Kathua/Poonch/ Rajourir/ Udampur/ Kishtwar/ Ramban/Reasi/Samba for information and with request to circulate this order among all Presiding Officers under his control for compliance.
15. District Magistrate Ramban.
16. CPC e-Courts, High Court of J&K for uploading on High Court Web site.
- 17-19. Tehsildar/Executive Magistrate Thanamandi/ Surankote/ Thatri.
20. Naib Tehsildar, Gandoh
..... for information and compliance.
21. Order Book.


Principal Secretary to
Hon'ble the Chief Justice